NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**



CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/637/(IB)/2017

NAME OF THE PETITIONER(S)

: RNB ARC DESIGN SYSTEMS

NAME OF THE RESPONDENT(S)

: TRIVITRON HEALTHCARE PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K.Shejam Sunder Loundel for Respondent K. Kylink 13/11/17 Queed for petitioner Law

ORDER

Representative for Applicant present. Counsel for the Corporate Debtor filed vakalat. The same is taken on record and prayed for time to file counter. At request, time is enlarged. Put up on 24.11.2017 at 10.30 A.M.

- sd-

MEMBER (TECHNICAL) ghk

-cd-

MEMBER (JUDICIAL)